

Punjab Vidhan Sabha

Seventh Session

Starred Questions
03 September 2024

Total Questions - 20

Four laning of Talwandi-Faridkot Road and Faridkot-Beer Chahal to Nehran

*1167 Sardar Gurdit Singh (Faridkot):

Public Works (B&R), Power

Will the Minister of Public Works (B & R) be pleased to state whether there is any proposal under consideration of the Government for four laning of roads from Talwandi-Faridkot Road (Tehna bypass to Rajasthan feeder) and Faridkot-Beer Chahal (National Highway ROB) to Nehran; if so, the time by which it is likely to be done?

To meet the shortage of staff and other facilities in Health Centers of Constituency Qadian

*1195 Sardar Partap Singh Bajwa (Qadian):

Health & Family Welfare, Medical Education & Research, Elections

Will the Health and Family Welfare Minister be pleased to state the steps taken

by the department to overcome the acute shortage of Doctors, Paramedical staff, X-Ray Machines and Medicines for the welfare of general public in the Health Centers falling under the constituency Quadian, District Gurdaspur togetherwith the number and details of medicines and machines provided in the these Health Centers so far?

Opening a Verka booth

*1239 Dr. INDERBIR SINGH NIJJAR (Amritsar South):

Chief Minister :-

Will the Chief Minister be pleased to state: -

- a) Whether there is any provision of the Government to increase the number of Verka booths to maximize the supply of Verka milk; if so, the criteria for selection of new booth holders;
- b) Apart from this, the efforts being made by the Government to enhance the sale of Verka Milk and to counter many private companies that have come into existence to sell milk in the market; the details thereof?

Status of Suhelewala Minor

*1208 Sh. Jagdeep Kamboj Goldy (Jalalabad):

Defence Services Welfare, Welfare of Freedom Fighters, Horticulture, Information & Public Reforms, Mines and Geology, Water Resources and Conservation of Land and water

Will the Water Resources Minister be pleased to state the status of Suhelewala Minor in constituency Jalalabad alongwith the time by which this minor will be completed; the details be provided?

Get the sold shamlat land investigated by a government agency.

*1210 Sh. Gurlal Singh (Ghanaur):

Transport, Rural Development & Panchayats:

Will the Rural Development and Panchayats Minister be pleased to state:

a) Whether the amount received after the sale of shamlat land for the corridor

to be built under the Amritsar Kolkata Integrated Corridor Project (AKICP) in the villages of Sehra, Sehri, Akri, Pabra and Takhtu Majra of Block Shambhu Kalan in Ghanaur was investigated by a government agency;

- b) whether it has been recovered by the Director Panchayats; if so, how much amount has been recovered;
- c) Apart from this, what action has been taken against the officers / employees who were found to be involved in the said scam; the details be provided?

Fencing the forest of village Chak Bir of Mamdot town and developing it as a tourist spot.

*1262 Sh. Rajneesh Kumar Dahiya (Ferozepur Rural):

Food, Civil Supplies and Consumer Affairs, Forests, Wild Life

Will the Forest Minister be pleased to state whether there is a forest spread over an area of about 800 acres in the village Chak Bir of the Constituency Ferozepur rural town Mamdot in which the foundation stone for fencing of barbed wire was laid by the Minister during his visit on 25 May 2023; that fencing work is lying incomplete, due to which the crops of the farmers of the adjoining villages are being damaged due to nilgai and other wild animals of the forest togtherwith the time by which this fencing work will be completed whether there is any proposal under consideration of the government to develop this project as tourist spot; if so, the details be provided?

To meet the shortage of Nuclear Medicine equipment at Advance Cancer Hospital Bathinda

*1251 Sardar Jagroop Singh Gill (Bathinda Urban):

Health & Family Welfare, Medical Education & Research, Elections

Will the Medical Education and Research Minister be pleased to state whether it is a fact that the entire infrastructure and bunkers related to nuclear medicine at the Advanced Cancer Hospital Bathinda are available, but there is a shortage of nuclear medicine equipment; if so, whether there is any proposal under consideration of the government to provide funds for their purchase; if so, the time by which it is likely to be done?

Maintenance of Maharaja Ranjit Singh Hill Park Asron and Tomb Jamal Khan Choti Haveli Ropar

*1256 Sh. Dinesh Kumar Chadha (Rupnagar):

Tourism & Culture Affairs, Investment Promotion, Labour, Hospitality:

Will the Tourism and Cultural Affairs Minister be pleased to state:

- a) Whether any action has beentaken under the Punjab Ancient and Historical Monuments Act for the preservation of Maharaja Ranjit Singh Hill Park Asron and Maqbara Jamal Khan Choti Haveli Ropar which are Protected Monuments;
- b) Where and in whose possession are the antique relics found from these places;
- c) the details of the total area of land in these places be provided and whether these lands are under the possession of the department or not?

Four laning of Adampur Airport Road.

*1175 Sardar Sukhwinder Singh Kotli (Adampur):

Public Works (B&R), Power :-

Will the Public Works (B & R) Minister be pleased to state:

- a) the amount sanctioned for four-laning of Jalandhar-Hoshiarpur road to Adampur Airport road and the amount released out of the same; if the amount is released, when the work was started and will be completed;
- b) The road was named after Guru Ravidass Maharaj Ji, the time as to when the name boards will be put up?

To provide Post Matric Scholarship to the students belonging to Scheduled Caste category

*1182 Sardar Kulwant Singh (S.a.s. Nagar):

Social Justice, Empowerment and Minorities, Social Security and Women and Child Development:

Will the Minister of Social Justice, Empowerment and Minorities be pleased to state:

- a) as to how much funds had been allocated by the Government during the years 2022-23, 2023-24 and 2024-25 for providing post-matric scholarships to SC students;
- b) the funds allocated during the years 2022-23, 2023-24 and 2024-25 have been given to the students concerned and how much of the said scholarship amount was given to the students during each year;
- c) whether the Central Government's due share in this scholarship amount is being received by the Punjab Government; if not, how much amount is still pending towards the Central Government?

To construct the approved Bus Stand of Block Talwara and Kamahi Devi of Constituency Dasuya

*1241 Sardar Karambir Singh (Dasuya):

Transport, Rural Development & Panchayats

Will the Transport Minister be pleased to state the amount of funds approved for the bus stands passed in Talwara and Kamahi Devi blocks of Dasuya Constituency and the time by which the work for the same will be started; the details thereof?

Resumption of work at Abha Park

*1286 Sh. Sandeep Jakhar (Abohar):

Local Government, Parliamentary Affairs

Will the Minister of Local Government be pleased to state whether it is a fact that work on Abha Park (near General Bus Stand Abohar) has been stopped for the last two years; if so, since when any proposal of the Government to restart it and what are the reasons for the delay?

To provide canal water to Jagraon constituency

*1247 Smt. Saravjit Kaur Manuke (Jagraon):

Defence Services Welfare, Welfare of Freedom Fighters, Horticulture, Information & Public Reforms, Mines and Geology, Water Resources and Conservation of Land and water

Will the Water Resources Minister be pleased to state how much of the total area of constituency Jagraon is devoid of canal water and at how many places channels have not even been opened yet; if so, the time by which it is likely to be completed; extensive details be provided?

To Fill-up the vacant posts of Doctors and Paramedical staff

*1192 Smt. Ganieve Kaur Majithia (Majitha):

Health & Family Welfare, Medical Education & Research, Elections:

Will the Health and family Welfare minister be pleased to state;_

- a] the total number of sanctioned posts of doctors and paramedical staff are lying vacant at C.H.C Majitha, P.H.C Tharaywala and Mini P.H.C Chwinda (District Amritsar) presently and the total number of vacant posts along with time period and the reasons for keeping these posts vacant;
- (b) The time by which the above vacant posts will be filled up, the details thereof?

Construction of Under or Over Bridge over Railway crossing No.A17 built on Guru Gobind Singh Marg at Gangsar Jaiton

*1197 Sardar Amolak Singh (Jaitu):

Public Works (B&R), Power

Will the Public Works (B&R) Minister be pleased to state whether it is a fact that due to the repeated closure of Indian Railways crossing No.A17 built at Sri Guru Gobind Singh Marg at Jaiton, the people are facing huge problems and the students of schools and colleges, patients of hospitals (ambulances) and services like fire brigade are hugely affected by this; if so, whether a letter will be sent to the railway proposing to build an under or over bridge at the said crossing; if so, the time by when it is likely to be done?

To accord status of Sub. Tehsil to Ludhiana South

*1196 Smt. Rajinder Pal Kaur (Ludhiana South):

Revenue, Rehabilitation and Disaster Management, Water Supply & Sanitation

Will the Revenue Minister be pleased to state whether there is any proposal under consideration of the Government to accord the status of Sub-Tehsil in Constituency Ludhiana South in view of the dense population thereat; if so, the time by which it is likely to be done?

To start contracts of carcass in the villages of the State.

*1203 Sh. Balkar Singh Sidhu (Rampura Phul):

Transport, Rural Development & Panchayats Will the Rural Development and Panchayats Minister be pleased to state whether it is a fact that the number of bone carcass has decreased in the State and those who pick up dead animals for money do not come to pick up the animals for many days, due to which the dead animals remain in the houses; if so, whether the government has any proposal to solve the problem of the people by starting carcass contracts in the villages of the State; if so, the time by which it is likely to be done?

Status of the projects of roads and bridges falling under Dinanagar Constituency

*1227 Smt. Aruna Chaudhary (Dina Nagar):

Public Works (B&R), Power

Will the Public Works (B&R) Minister be pleased to state whether the works have been completed of these roads, bridges and other projects for which technical and administrative approvals were given upto 31-03-2022; if not, the reasons therefor; the details thereof?

Details of the budget spent by the Health Department in the financial years 2022-2023, 2023-2024 and 2024-2025.

*1179 Dr. Sukhwinder Kumar Sukhi (Banga):

Health & Family Welfare, Medical Education & Research, Elections:

Will the Health and Family Welfare Minister be pleased to state:

- a) the total Budget allocated by the State Government to the Department of Health and Family Welfare for the financial years 2022-23, 2023-24 and 2024-25 separately and for which purposes;
- (b) whether, out of the budget earmarked by the Government for the financial years 2022-2023 and 2023-2024, the Health Department had spent the entire budget for the purpose for which the budget was received and had sent all utilization certificates of the expenditure to the Government in time; if so, the financial year-wise details thereof and if not, the reasons therefor alongwith the details of works could not be done due to the remaining budget and what was done with the remaining amount;
- (c) how much of the total budget of the current financial year has been spent on what activities so far and the action being taken to ensure that the remaining budget is fully spent before the end of the current financial year;
- (d) whether, during the financial years 2022-23, 2023-24 and 2024-25, the Central Government and the State Government had released the entire funds of their respective share of the approved out-lay fund of various Centrally Sponsored Schemes in time; if so, the details thereof and if not, how much of the funds were released rarely or not at all and the reasons for doing so; the details be provided?

To rehabilitate the families of the Sikligar Sikh community.

*1221 Sardar Manwinder Singh Giaspura (Payal):

Revenue, Rehabilitation and Disaster Management, Water Supply & Sanitation

Will the Revenue Minister be pleased to state whether it is a fact that the families of the Sikligar Sikh Community were evicted from the ancient fort at Payal in July 2010; if so, whether there is any proposal under consideration of the Government for rehabilitation of these families, if so, the time as to when it will be done?

Chandigarh, 160001.

R.L Khatana,

31st August 2024.

Secretary.